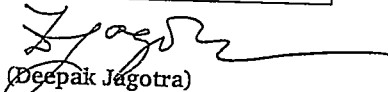


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

The following Additional Sessions Judges are hereby authorized under section 10 (3) of the Criminal Procedure Code 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of Police Districts of Delhi as mentioned below against their name, with effect from 1st December, 2022 to 24th December, 2022.

Sl. No.	Name of Judicial Officer	Name of Police Stations & Investigating Agencies	1 st Link Additional Sessions Judge	2 nd Link Additional Sessions Judge
1.	Sh. Ravinder Singh, ASJ-01	Geeta Colony Pandav Nagar Crime Branch & CAW Cell of East Police District. Cyber Police Station New Ashok Nagar	Sh. Arun Sukhija, ASJ-03	Sh. Gajender Singh Nagar, ASJ (SC-RC)-02
2.	Ms. Shelly Arora, ASJ-05	Kalyanpuri Mayur Vihar Mardawali	Sh. Satvir Singh Lamba, ASJ (SC-POCSO)	Sh. Hasan Anzar, ASJ-06
3.	Sh. Rakesh Kumar Rampuri, ASJ (FTSC) (RC)	Metro Yamuna Bank Railway Station Krishna Nagar Shakarpur Ghazipur Patparganj Industrial Area	Sh. Sandeep Gupta, ASJ (SC-RC)-01	Ms. Deepali Sharma, ASJ-04
4.	Sh. Vishal Gogne, ASJ-02	Preet Vihar Laxmi Nagar Gandhi Nagar	Sh. Hasan Anzar, ASJ-06	Sh. Arun Sukhija, ASJ-03


(Deepak Jagotra)

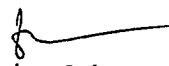
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

Dated 30/11/2022

9634-415
No. /Pr. D&SJ (East)/KKD/Delhi

Copy forwarded for information & Necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi.
3. P.S/Reader of Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
4. The Concerned Judicial Officers, East District, Karkardooma Courts, Delhi.
5. The Chief Prosecutor, East District, Karkardooma Courts, Delhi.
6. The Hony. Secretary, Bar Association, Karkardooma, Tis Hazari, Patiala House, Rohini, Dwarka, Rouse Avenue & Saket Courts, Delhi/New Delhi.
7. Administrative Officer (Judl.), Filing Section/Judicial Branch, Karkardooma Courts, Delhi.
8. In-Charge, Facilitation Centre, Karkardooma Courts, Delhi.
9. In-Charge, Lock-up, Karkardooma Courts, Delhi.
10. Website Committee, Tis Hazari Court/Karkardooma Courts, Delhi.
11. File Concerned.


Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

